

गुट निरपेक्ष राष्ट्रों का सम्मेलन

645. श्री धनसाह प्रघात :

श्री हरी सिंह :

क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार गुट-निरपेक्ष देशों का एक शिखर सम्मेलन बुलाने का है ; और

(ख) यदि हां, तो उसका ब्यौरा क्या है और गुट-निरपेक्ष देशों के नाम क्या हैं ?

विदेश मंत्रालय में उपमंत्री (श्री सुरेन्द्र पाल सिंह) : (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

Over-age Jobless Graduates

646. SHRIMATI SAVITRI SHYAM:

SHRI NAWAL KISHORE SHARMA :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether more than one fourth of India's Graduates are jobless in the country;

(b) if so, whether this number of unemployed Graduates include those Graduates and Post-Graduates who in spite of their best efforts could not get jobs and have given up their efforts being over-age by now;

(c) whether Government are providing some relaxation in age so that these overaged Graduates and Post-Graduates may get jobs; and

(d) the number of jobs expected to be provided to these unemployed persons during the Fifth Plan period ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b). Precise estimates are not available. However, according to the provisional data based on the special schedule canvassed at the

1971 Population Census, out of a total of 19,82,685 graduates and post-graduates who reported, 2,60,942 (13.16%) were unemployed and were trying for a job. Another 5.48% of such persons reported themselves to be unemployed who were not trying for a job. These data have not been cross classified by age and, therefore, it is not possible to say how many graduates and post-graduates are over-age by now.

(c) The Government have raised the upper age limit for recruitment to Class III (Ministerial) non-gazetted posts to 25 years. The upper age limit for all Services (including Class II Services), recruitment to which is made through the combined competitive examinations such as I.A.S. etc., has been raised to 26 years.

(d) Precise information is not available.

Continuance of Bombing of Vietnam until certain conditions are accepted by Hanoi

647. DR. H. P. SHARMA : Will the Minister of EXTERNAL AFFAIRS be pleased to state -

(a) whether Government's attention has been drawn to the recent announcement by President Nixon of the USA to the effect that the US would return to Vietnam Peace talks, but bombing would continue until certain conditions were fulfilled by Hanoi; and

(b) if so, what were the conditions set by the US for stoppage of bombing of Vietnam and withdrawal of blockade of Hanoi's ports ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) According to President Nixon's statement of the 8th May, 1972 these conditions were that all US prisoners of war should be returned and that there should be an internationally supervised cease-fire throughout Indo-China.

In his press conference on June 29, however, President Nixon mentioned three conditions for stoppage of bombings. These conditions were : To prevent the imposition of a Communist Government on South Vietnam, to protect the remaining U.S. forces in South Vietnam, and, in addition, obtaining the release of American POWs.